

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)
List of Financial Creditors as on 10.12.2025

Sl. No.	Name of creditor	Nature of claim	Details of Claim Received					Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount - Rs.		
			Date of Receipt	Principal	Interest	Penal Interest	Total Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee				Whether related party?	Amount of claim under verification	Remarks
SECURED FINANCIAL CREDITORS																	
1	LIC Housing Finance Limited	Financial claim - Secured	11-09-2024	2,22,00,00,000	1,11,81,02,911	81,79,62,871	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	0	0	0	0	
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	14-09-2024	1,62,06,10,362	46,49,26,872	11,68,65,094	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No	0	0	0	0	
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	22-11-2024	53,80,50,649	24,36,88,903	2,32,99,071	80,50,38,623	28,59,38,083	Project/ Construction Loan	28,59,38,083	28,59,38,083	No	0	0	0	51,91,00,540	As an application challenging the Arbitral Award dated June 18, 2024 is currently sub-judice
Total				4,37,86,61,011	1,82,67,18,686	95,81,27,036	7,16,35,06,733	6,64,44,06,193							0	51,91,00,540	

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.